

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
STARRED QUESTION NO. 138
TO BE ANSWERED ON 28th JULY, 2021

TRIPS WAIVER

*138. SHRI ASADUDDIN OWAISI:
SHRI SYED IMTIAZ JALEEL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether with an aim to enhance vaccine production for corona, India and other developing countries have sought Trade-Related Aspects of Intellectual Property Rights (TRIPS) waiver on covid related technology, raw material and component;
- (b) if so, the details thereof;
- (c) whether World Trade Organization (WTO) has also supported this demand of developing countries and if so, the details thereof;
- (d) whether recently Prime Minister also addressed G-7 nations and sought support in this regard; and
- (e) if so, the details thereof and the present position on TRIPS waiver?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 138 FOR ANSWER ON 28th JULY, 2021 REGARDING “TRIPS WAIVER”.

(a) & (b): On 2nd October, 2020, India and South Africa submitted a proposal for waiver from certain provisions of the Trade-Related Aspects of Intellectual Property Rights (TRIPS) Agreement for the prevention, treatment and containment of COVID-19 to the World Trade Organisation (WTO) TRIPS Council. The proposal seeks temporary waiver from certain provisions of TRIPS Agreement related to patents, copyrights, industrial designs and trade secrets, so far as they pose barriers to accessing COVID-19 medical products and technologies.

(c): Pursuant to the submission of the waiver proposal at the WTO, a total of 63 members have joined as co-sponsors of the proposal. Many other countries have indicated support.

(d) & (e): During the recent meeting of G-7 nations, Prime Minister had sought their support for the TRIPS waiver proposal for COVID related medical products and technologies submitted at the WTO by India and South Africa. At present, the text based discussion on the TRIPS waiver proposal is underway at the WTO.
